

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1369/94

Transfer Application No.

Date of Decision 16.1.1996

Mrs. J.D.Rahate

Petitioner/s

Shri A.I.Bhatkar

Advocate for
the Petitioners

Versus

Union of India & Ors.

Respondent/s

Shri B.Ranganathan for Shri J.P.Deodhar

Advocate for
the Respondents

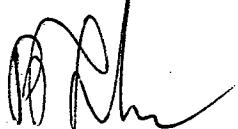
CORAM :

Hon'ble Shri. P.P.Srivastava, Member (A)

Hon'ble Shri.

(1) To be referred to the Reporter or not ?

(2) Whether it needs to be circulated to
other Benches of the Tribunal ?


(P.P. SRIVASTAVA)

MEMBER (A)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY

OA. NO. 1369/94

Mrs. Jayashree Dattatray Rahate ... Applicant

V/S.

Union of India & Ors. ... Respondents

CORAM: Hon'ble Member (A) Shri P.P.Srivastava

Appearance

Shri A.I.Bhatkar
Advocate
for the Applicant

Shri B.Ranganathan
for Shri J.P.Deodhar
Advocate
for the Respondents

ORAL JUDGEMENT

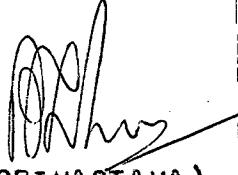
Dated: 16.1.1996

(PER: P.P.Srivastava, Member (A))

Heard both the counsels. Counsel for the respondents mentions that representation of the applicant has been considered by the Central Passport Organisation Board at Delhi and they have rejected the request of the applicant for cancelling the transfer order. Counsel for the applicant submits that he is not challenging the authority of the administration to transfer the applicant but all that he is submitting that the applicant may be transferred to a place where Marathi Medium School is available and in this connection he mentions that Marathi Medium School may be available at Ahmedabad. The counsel for the applicant further submits that the applicant's children are studying and the examinations are to take place and therefore she may not be transferred

upto the end of academic session.

2. After considering the submissions of both the counsels, I hereby direct that the applicant should not be relieved on transfer before 30th April, 1996. Meanwhile, the respondents administration explore the possibility of transferring the applicant in a place where Marathi Medium Schools are available, if possible at Ahmedabad, which the applicant's counsel mentions ^{MRH has} ~~that there are~~ Marathi Medium Schools. With these directions the OA. is disposed of.



(P.P. SRIVASTAVA)

MEMBER (A)

mrj.